

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.02.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 924 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Westend Retreat Residents Welfare Association Vs. Amarpal Singh Resolution Professional of SRS Real Infrastructure Ltd.	Vineet Kumar
2.	I.A. No. 928 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Himanshu Battish and Anr. Vs. Rabindra Kumar Mintri, Resolution Professional (For Today Homes Noida Pvt Ltd)	Meera Kaura Patel

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Assistant Registrar